

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

21

CSP 699/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Sreeram Dhurjaty
V/s
Jeevtronics Pvt.Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Prachi Wazalwar	Adv for Respondent	<i>Prachi</i>
1.	Subas Soshi.	Advocate for Petitioner.	<i>S.S.</i> 24/01/2018.

ORDER

CP No. 699/241-242/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 05.03.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)